

(a) whether Government propose to introduce a fast Express between Delhi and Berhampur in Orissa;

(b) if so, whether the new train would be introduced during 1990-91; and

(c) if not, when it is likely to be introduced?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) There is no such proposal.

(b) and (c). Do not arise.

#### **New Billing System of DESU**

5213. SHRI VIJAY KUMAR MALHOTRA: Will the Minister of ENERGY be pleased to state:

(a) whether the new billing system of DESU is causing great hardships to the consumers;

(b) whether DESU has adopted the new system with the approval of his Ministry and if not, the reasons therefor;

(c) the justification for charging the excessive billing based on national consumption; and

(d) whether Government propose to review the new billing system adopted by the DESU in view of the difficulties faced by the consumers?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) According to Delhi Electric Supply Undertaking, the new three monthly electricity billing system introduced in January, 1990 is not likely to cause any hardship to the consumers.

(b) The new billing system adopted by

DESU is based on the recommendations of the Department of Administration Reforms and Public Grievances. Approval of the Ministry of Energy (Department of Power) is not required in such matters.

(c) According to DESU, since the first monthly bill will be based on actual meter reading and the next two bills on the basis of the average monthly consumption, subject to adjustment in the subsequent monthly bills on the basis of actual meter reading, it does not involve any excessive charging from the consumers.

(d) In the new billing system, the consumers would know in advance the amount of electricity bill to be paid and the delay in the issue of bills by DESU will be avoided. However, the system could be reviewed/modified based on the experience gained and the reaction of the consumer.

#### **Caprolactum project in States**

5214. SHRI BHAKTA CHARAN DAS: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Ministry have received proposals from different State Governments to set up Caprolactum projects in their States;

(b) if so, the details thereof;

(c) whether any such proposal has come from Orissa; and

(d) if so, the steps taken to clear that proposals?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). No proposals from State Governments to set up Caprolactum Projects are pending at present.

(c) and (d). A proposal was received

from M/s Industrial Promotion and Investment Corporation of Orissa Limited. (IPI-COL) to set up a Caprolactum Project and after considering the techno-economic aspects of the proposal, a Letter of Intent has been granted to M/s IPICOL in June, 1989 for setting up of an 1,00,000 TPA of Caprolactum project at Rourkela, District Sundernagar in the State of Orissa.

#### **Setting up of Glass and Ceramics Industrial Complex**

5215. SHRI BHAKTA CHARAN DAS: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a proposal to establish a Glass and Ceramics Industrial Complex at Jharsuguda in Sambalpur district, Orissa; and

(b) if, so, the details of Central assistance provided to the Orissa Government for the establishment of the Complex?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The State Government of Orissa have informed that there is a proposal to establish a Glass and Ceramics Complex at Jharsuguda in district Sambalpur, Orissa.

(b) No Central assistance has been sought for this purpose.

#### **Special Trains to Places of Tourist Interest**

5216. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have a proposal to introduce special trains to places of tourist interest; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise.

#### **Location policy Governing Delicensing Scheme**

5217. SHRI SANAT KUMAR MANDAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether Union Government propose to amend the locations policy governing the delicensing scheme or setting up industrial units; and

(b) if so, the rationale behind this change in the location policy?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b) The industrial licensing policy including locational policy is presently being reviewed with a view to simplifying procedures and cutting delays.

#### **Request for Daily Air Services to Gulf Countries.**

5218. PROF. P.J. KURIEN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have received any requests from Indians working in the Gulf countries for daily air services;

(b) if so, the names of the Gulf countries to which such services have been demanded; and

(c) the reaction of Government thereto?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). The Government have not received any requests from Indian working in Gulf countries or daily air services. At present, Air India is operating 59